NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 52(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016

NAME OF THE COMPANY: Shiv Pratap Gurjar & Anr. Vs. Shree Govind Town Planners Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. M. Shailesh Advocate Respondents 1-1 Shailesh Summer

Change Legal INDIA)

2. M. Lokesh (Respondent 6) Respondent 6

Vason in Person.

3. Samay Maneshwarz Advocate Petitioners Samay.

ORDER

Learned counsel for the parties are present. Learned counsel representing the petitioner seeks 2 weeks time to file an application for the reinstatement of the Directors. Learned counsel shall provide a copy of the same to the learned counsel for the respondent and the learned counsel for the respondent shall file his objections, if any, to the said application within a period of 3 weeks thereafter.

List on 19.10.2016

SdI-

(R. Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

Sd/-